

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

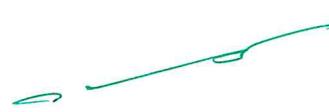
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.226/17	-	Admission	66	HMT Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SUDHINDRA R.S 9844271315 PCS - CP 8190	HMT Ltd	<i>Sudhinda R.S</i>
2	KISHOR KUMAR S 9686000588 FC 9065 Company Secretary of HMT Ltd.	HMT Ltd	<i>D. Kishor Kumar</i>

ORDER

Matter is listed today for admission. PCS for Petitioner Company is present. He is directed to comply the objections raised by the registry. List it on 12/01/2018.


Member (T)


Member (J)